GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3383 ANSWERED ON:31.08.2012 VOCATIONAL TRAINING CENTRES Biswal Shri Hemanand ;Natarajan Shri P.R.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of operational vocational training centres with placement facilities for tribals in the country along with the number of such centres likely to be set up, State-wise;
- (b) whether the National Scheduled Tribes Finance and Development Corporation provides micro-finance grants/loans to the students of these centres for self-employment;
- (c) if so, the details thereof; and
- (d) the number of boys and girls of vulnerable tribal groups involved in each vocational training centres, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): Under the Central Sector Scheme "Vocational Training in Tribal Areas, grant-in-aid is Provided to State Governments/UT Administrations and NGOs for running the Vocational Training Centres. The State-wise number of Vocational Training Centres for which grant-in-aid released during the last three years under this scheme is at Annex. The scheme is need-based and demand-driven and no State-wise allocation is made under this scheme. The training programme is for one year only. During the year 2012-13, Ministry has made a budget allocation of Rs. 9.00 crore for releasing to Sate Governments/NGOs for imparting training to STs.
- (b)&(c): The National Scheduled Tribes Finance and Development Corporation (NSTFDC) provides financial assistance for economic development of Scheduled Tribes through Central/State/UT Channelizing Agencies (SCAs) nominated by respective Central/State/UT Governments in addition to certain PSU Banks and Regional Rural Banks. The NSTFDC does not extend financial assistance to students through Vocational Training Centres (VTCs). However, the eligible students of VTC can avail training grant/Micro Credit or other loans of NSTFDC for self employment through their respective SCAs.
- (d): State-wise number of trainees in each vocational training centre for which grant-in-aid provided during the last three years is given at Annex.